

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 12

CP 247/2020

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 22.05.2024

NAME OF THE PARTIES: **ABG CAPITAL LTD.**

Section 272(1)(a) of the Companies Act, 2013

ORDER

1. Compliance affidavit is not on record.
2. Learned Counsel for the Petitioner is directed to place on record compliance affidavit.
3. List this matter on **03.06.2024**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna